

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 127**  
**CAA/50/ND/2020**

**IN THE MATTER OF:**

Upfront Trading Pvt. Ltd.

...

Applicant

**Order under Section 230-232**

**Order delivered on 08.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vijay Kumar Gupta, CA  
For the IT Dept. : Ms. Easha Kadian St. Counsel,  
Mr. Himanshu, Advocate  
For the RD/OL : Ms. Hemlata Rawat, Ms. Shankari Mishra, Advs.

**ORDER**

Learned Counsel for the Petitioner states that report of Income-Tax Department and RBI is pending. Learned Counsel for the Petitioner seeks and is granted time to file report. None appears for the RBI. Learned Counsel for the Petitioner undertakes to serve once again through e-mail to RBI.

List for further consideration on **10.09.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

UPASANA